NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.09.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5581 of 2025 in Comp. App. (AT) (Ins) No of 2025	Abishek Gupta (Proprietor) Nirmal Industries Vs. JPM Automobiles Ltd.	Abhay Pratap
2.	I.A. No. 5582 of 2025 in Comp. App. (AT) (Ins) No of 2025	CBM Industries Pvt. Ltd. Vs. Rambo Enterprises Pvt. Ltd. Through Resolution Professional	Aaditya Misha
3.	I.A. No. 5583 of 2025 in Comp. App. (AT) (Ins) No of 2025	Lekhi Forgings Pvt. Ltd. Vs. Ashok Kumar Golecha	Aditi Sharma
4.	I.A. No. 5584 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kubera Solutions Pvt. Ltd. Vs. Medulance Healthcare Pvt. Ltd.	Laksha Y Saini
5.	I.A. No. 5585 of 2025 in Comp. App. (AT) (Ins) No of 2025	Vinod Kumar @ Vinod Yadav Vs. Prabhjit Singh Soni	Sameer Srivastava

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